NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/78/2017

NAME OF THE PETITIONER(S)

: THE SOUTH TRAVANCORE PLANTATIONS LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N' SRIDHARAN

Practising Company Secretary N. Guideran

ORDER

PCS representing the petitioner present. The report of ROC is awaited. Time extended at request for hearing the matter. Put up on 09.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc